

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 57 of 2014

Dated: 19th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Himachal Pradesh State Electricity Board Ltd.Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma, Advs. for R.1 and
Mr. Satish Arya, Law Officer,
HPERC

ORDER

Post this appeal for arguments, as per the request of the learned
counsel for the appellant, on **29th March, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg